Vacancies in police organisations

3083. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that many a times senior positions in sensitive police organisations remain vacant forcing Government to make *ad-hoc* arrangements;
- (b) if so, the details thereof including the vacant positions at top level in police/ organisations as on date; and
- (c) the reasons for not identifying appropriate officers well before the positions fall vacant as per the instructions of the Department of Personnel and Training (DoP&T) so that sensitive positions do not remain vacant even for a day?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The post of chief of Central Armed Police Forces (CAPFs) and Central Police Organizations (CPOs) are filled up from time to time based on the experience, availability and suitability of the officer, from amongst the pool of eligible officers for the post available at that point of time. *Ad-hoc* arrangements are made whenever vacancy for short periods of time based on exigencies.

Sexual harassment of foreign tourists

3084. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of sexual harassment of foreign tourists have been reported in various parts of the country;
 - (b) if so, the details thereof;
- (c) the action taken against guilty during each of the last three years, State-wise; and
- (d) the details of steps taken by Government to curb such incidents in future since such incidents have created negative impact on the country's tourism sector?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As per information provided by National Crime Records Bureau (NCRB), the data relating to incidence of sexual harassment of foreign tourists in various parts of the country is not maintained separately. However, details of cases registered under assault on women with intent to outrage her modesty (Section 354 IPC) and cases registered under insult to the modesty of women (Section 509 IPC) against foreign tourists are given in Statement-I and II respectively (See below).